

Task Force for Development of North-East Region

2193. SHRI CHITTA BASU: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government propose to review the existing development model now being adopted in the North-East region of the country;

(b) if so, whether the Government propose to set up a task force to work out an alternative strategy for the development of the North-East region; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R.BHARDWAJ) : (a) Yes, Sir.

(b) and (c) Questions do not arise.

Programme to eliminate Hunger

2194. SHRI CHITTA BASU: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether one third of the World's Hungry population lives in India as reported in the recent report of the Hunger Project, an international non-Government organisation on the roster of the United Nations Economic and Social Council; and

(b) if so, the special programme chalked out or being formulated by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R.BHARDWAJ) : (a) In a publication "ENDING HUNGER-AN IDEA WHOSE TIME

HAS COME"(1985), it was stated that if hunger were eliminated in India, as much as one third of World's hunger would be ended. This is the only one view where the incidence of hunger was estimated on the basis of an assumed relationship between undernourishment and infant mortality. However, there is no agreed definition of hunger. The publication of the hunger project reports that there is a wide range of estimate of chronically hungry people in the world ranging between 0.3 billion to 2.5 billion depending upon how an adequate diet is defined. The National Sample Survey Organisation in its 38th Round of Survey (1983) asked a direct question "Whether all members of a household got two square meals a day throughout a year or not?" Based on the response, the proportion of hungry people was estimated at 16 percent of the population in India in that year.

(b) Poverty is at the core of the problem of hunger. To alleviate poverty a number of self employment and wage employment programmes like Integrated Rural Development Programme, Jawahar Rojgar Yojna etc., especially directed at the poor are being implemented. As a result of these measures and general development efforts the percentage of people below the poverty line come down from around 48% in 1977-78 to around 30% to around 30% in 1987-88.

[*Translation*]

Regional Balance of Industries

2195. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) the efforts made so far under the Industrial Policy of 1980 to remove regional imbalances, to deal with the problem of congestion in metropolis during the last three years; and

(b) the details of the industries set up in

Gujarat under the said policy during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KUREN): (a) and (b). Correction of regional imbalance and decongestion of metropolitan areas was one of the objectives of the Industrial Policy Statement of July, 1980. This was sought to be achieved through various schemes of incentives as well as policy parameters which encouraged location of industries in backward areas. Under the new Industrial Policy announced by Government on 24th July, 1991, requirement of industrial licencing has been dispensed with for all industries except for a short list of 18 industries in locations other than cities with population of more than 1 million as per the 1991 Census. Appropriate incentives and the design of investment in infrastructure development will be used to promote the dispersal of industries particularly to rural and backward areas and to reduce congestion in cities.

During the years 1989 and 1990, 87 industrial licences have been granted for setting up industries in the State of Gujarat out of which 31 licences are for backward areas.

District Industries Centres In Gujarat

2196. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) whether District Industries Centres are proposed to be set up in Gujarat; and

(b) if so, the details thereof and the efforts made for setting up of the District Industries Centres in the State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KUREN): (a) and (b). Gujarat State has 19 districts, out of which District Industry Centres

(DIC) have already been set up in 18 districts. District Dang does not have a DIC but the work of Dang district is looked after by DIC, Valsad. There is no proposal with Government at present to set up a separate DIC in Dang district.

[*English*]

Eligibility Criteria for allotment of DDA Flat under New Pattern Scheme

2197. SHRI RAJANATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some eligibility criteria has been prescribed under the registration scheme of the new pattern for intending purchasers of flats to be constructed by the Delhi Development Authority;

(b) if so, the details thereof;

(c) whether the persons had registered themselves keeping that criteria in view;

(d) if so, the reasons for changing the criteria by permitting out of turn allotment of flats of persons not registered with DDA under the scheme thereby denying the registered people early allotment of flats and keeping them waiting for 13 long years;

(e) the number of flats under the scheme given on out of turn basis to unregistered persons with reasons thereof; and

(f) the steps taken to discontinue the allotment of flats under the scheme to unregistered persons; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.